

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 125
(IB)/394/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Fine Group Corporation Ltd
Vs.
Lemon Electronics Ltd

....Applicant

....Respondent

Order delivered on 11.07.2019


CORAM

**R. VARADHARAJAN,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Abhishek Kumar Tripathi, Adv.
For the Respondent :

ORDER

As per the order of the bench, matter adjourned to 27.08.2019 due to paucity of time.


**COURT OFFICER
(ASIM KUMAR PAL)**